

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:238  
ANSWERED ON:09.08.2012  
SURPRISE INSPECTION OF ROS  
Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of times surprise inspection of Retail Outlets (ROs) of public sector Oil Marketing Companies (OMCs) have been conducted during the last three years, OMC-wise;
- (b) the details of irregularities detected during these inspections alongwith the action taken against those found guilty in this regard;
- (c) whether the irregularities are increasing due to the absence of any stringent rules and action taken thereunder; and
- (d) if so, the remedial measures taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a): Requisite information is as under (company-wise):

Name of the OMC 2009-10 2010-11 2011-12 Total

IOCL	96601	98840	100390	295831
BPCL	30596	38830	41232	110658
HPCL	22843	23578	26940	73361

(b): A total number of 235 cases of serious malpractices were established by OMCs during 2009-10 to 2011-12 resulting in termination of concerned Retail Outlets. Other irregularities detected resulted in suspension of sales and supplies and imposition of fines in more than 3500 cases.

(c) & (d): The number of established cases of irregularities is generally exhibiting a declining trend during the last three years. There is a well established robust system of inspections of the Retail Outlets and action is taken as per Marketing Discipline Guidelines by the Oil Marketing Companies.